

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2347**

Monday, August 1, 2022/ Sravana 10, 1944 (Saka)

**SC/ST Entrepreneurs under Stand-up India Scheme**

2347. Shri Hemant Tukaram Godse:  
Shri Vijay Kumar Dubey:

Will the Minister of Finance be pleased to state:

- (a) whether there is a plan to create five lac entrepreneurs belonging to Scheduled Castes, Scheduled Tribes and women categories by the Government under Stand-up India Scheme, if so, the details thereof including SC/ST women entrepreneurs;
- (b) whether a definite number of bank branches has been chosen from which each one has to convince/finance one entrepreneur from the said categories; and
- (c) if so, the details thereof?

**ANSWER**

Minister of State in the Ministry of Finance  
(Dr. BHAGWAT KARAD)

**(a) to (c)** Stand Up India Scheme (SUPI) was launched in April, 2016 to promote entrepreneurship among the Scheduled Caste/ Scheduled Tribe and Women by facilitating bank loans of value between Rs.10 lakh and Rs.1 crore to at least one SC/ ST borrower and one woman borrower per bank branch, on an average for setting up greenfield enterprise in manufacturing, services or the trading sector and activities allied to agriculture by Scheduled Commercial Banks (SCBs).

The Scheme, which is being implemented through all SCBs, is expected to benefit at least 2.5 lakh borrowers. A total number of 1,44,223 loans have been sanctioned to Women & SC/ST entrepreneurs across the country as on 22.07.2022 under the Scheme.

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